

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. V. C. BARDE  
COURT 50 ADDL. SESSIONS JUDGE  
Criminal Cause List Dated 21-08-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	SPL CASE CBI	100008/2018	The State of CBI, ACB Vs Dilip Durga Choudhury and others 3	
2	ABA	100845/2020	Captain Atul Kulkarni Vs The State of Maharashtra	Mehul Shah
3	ABA	100846/2020	Commander Raj Pal Sharma (Retd.) Vs CBI ACB Mumbai	Shubham Kanade  PP
<b><u>CHARGE</u></b>				
4	SPL CASE CBI	100032/2017	The State CBI ACB Vs Sandeep Omprakash Agrawal and others	
<b><u>HEARING BEFORE CHARGE</u></b>				
5	SPL CASE CBI	100007/2018	The State of CBI, ACB Vs Dilip Durga Choudhary and 2 others	

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